

Payment of interest on discounted basis to pensioners

4029. SHRI V. SOBHANADREESWARA RAO : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that pensioners and other retired persons who were getting interest every month on long term deposits are now given monthly interest on a discounted basis by the banks ;

(b) if so, the reasons therefor ; and

(c) whether Government propose to restore the earlier practice in regard to long term deposits of pensioners in the banks ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) and (b) All the depositors including pensioners and other retired persons who draw interest on their term deposits every month are paid the monthly interest by banks on a discounted basis with effect from 1.3.1978. As per Reserve Bank of India's directives, banks are required to pay interest on term deposits at quarterly or longer rests. Considering, however, the difficulties experienced by retired persons, banks have been advised to pay interest on monthly basis if so requested. In order to ensure that the depositors who get monthly interest do not get any additional advantage over others, who receive interest at the end of each quarter by re-investing the monthly interest so received, the monthly interest is to be paid on a discounted basis.

(c) Reserve Bank of India has reported that there is at present no proposal to make any changes in the procedures regarding payment of interest on deposits.

Increase in limit of deposit insurance

4030. SHRI V. SOBHANADREESWARA RAO : Will the Minister of FINANCE be pleased to state :

(a) whether there is a proposal to increase the limit of deposit insurance from Rs. 30,000/- to Rs. 1,00,000/- ; and

(b) if so, when a decision is likely to be taken in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) and (b) The Deposit Insurance and Credit Guarantee Corporation (DICGC) has reported that the insurance cover was last revised from Rs. 20,000/- to Rs. 30,000/- from July 1, 1980. At present, the Corporation has no proposal to further increase the limit of insurance cover.

[*Translation*]

Bihar Banking Service Recruitment Board

4031. SHRI SHANTI DHARIWAL : Will the Minister of FINANCE be pleased to state :

(a) whether Government's attention has been drawn to the news-item captioned "Bihar Banking Sewa Bharti Board — Adhyaksh Bina Sab Suna Suna" (Bihar Banking Service Recruitment Board—functioning without a Chairman) appearing in the Navbharat Times of 16 August, 1986 ;

(b) if so, the action taken by Government so far in regard to appointment of Chairman of the Bihar Banking Service Recruitment Board ; and

(c) if no action has been taken, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) to (c) Appointment of Chairman, Banking Service Recruitment Board, Patna has already been finalised.

[*English*]

Import of edible oil

4032. SHRI E. AYYAPU REDDY : Will the Minister of COMMERCE be pleased to state :

(a) the value of edible oil imported from 1.1.1986 to 30.9.1986 ; and

(b) whether any tender system is being adopted in regard to awarding of contract for import of edible oil ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI) : (a) The value of edible oils imported from 1.1.1986 to 30.9.1986 is approximately Rs. 384 crores.

(b) Yes, Sir.

Opening of branches of Union Bank of India in Orissa

4033. SHRI HARIHAR SOREN : Will the Minister of FINANCE be pleased to state :

(a) the number of branches opened by the Union Bank of India in Orissa so far ;

(b) the location of these branches (district-wise) ;

(c) whether some branches are proposed to be opened in Keonjhar district, Orissa ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) and (b) Reserve Bank of India (RBI) has reported that Union Bank of India as at the end of June 1986 had 25 branches in Orissa. The district-wise details are indicated in the statement given below.

(c) and (d) Under the current Branch Licensing Policy for 1985-90 co-terminus with the Seventh Five Year Plan period, no target as such in respect of number of branches to be opened has been set. It would not therefore be possible to indicate the number of bank branches that may be opened in Keonjhar District of Orissa during the Plan period. The main objective of the current branch licensing policy is to achieve one branch office for a population of 17,000 in the rural and semi-urban areas of each Development Block and to eliminate large spatial gaps so as to ensure that the distance of a bank office from any village does not ordinarily exceed 10 Kms. RBI has advised

the State Governments/Lead Banks to identify centres for opening new bank branches on the basis of the norms laid down in the Policy and to forward the same to RBI. The State Government of Orissa has identified centres for opening branches in the State and has forwarded the same to RBI. The exercise regarding allotment of centres in the District of Keonjhar has not yet been completed.

Statement

<i>Name of District</i>	<i>Name of centre</i>
Puri	Puri Bhubaneswar Chandrasekharpur
Ganjam	Berhampur Parlakhemidi
Koraput	Jeypore Tamassa
Cuttack	Cuttack (Chowdhury Bazar) Cuttack (College Square) Jajpur Town Kendrapara Balamukuli Utanagara
Balasore	Bhadrak
Keonjhar	Keshadurapal Panchugochhia
Dhenkanal	Angul Sogar
Sundergarh	Ambagaon Rourkela
Sambalpur	Bargarh Brajarajnagar Jharsuguda Reamal Sambalpur

Import of edible oil

4034. SHRI HARIHAR SOREN : Will the Minister of COMMERCE be pleased to state :